

Sales Tax in Delhi

4780. SHRI DURGA CHAND : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the amount of sales tax collected against the assessment in Delhi during the last three years, year-wise ;

(b) what is the expenditure incurred on the sale tax administration in Delhi during the last three years, year-wise ;

(c) whether it is a fact that there is a great evasion of sales tax in Delhi;

(d) whether it has been reported to Government that the sales tax lawyers are in league with the sales tax officers in the evasion of sales tax in Delhi ; and

(e) if so, what steps are being taken to check the evasion ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI DHANIK LAL MANDAL) :

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| (a) | 1974-75 | . Rs. 52.46 crores |
| | 1975-76 | . Rs. 73.00 crores |
| | 1976-77 | . Rs. 85.75 crores |
| (b) | 1974-75 | . Rs. 75.32 lakhs |
| | 1975-76 | . Rs. 90.59 lakhs |
| | 1975-77 | . Rs. 100.57 lakhs |

(c) No, Sir, However, some unscrupulous dealers do indulge in evasion of Sales Tax.

(d) Government have not received any such complaint.

(e) Following steps have been taken to check evasion of sales Tax :—

(i) According to standing instructions every dealer is required to be surveyed atleast once in a year by the Ward Inspector, and a report furnished about his activities to the Ward Officer. Such reports are duly considered at the time of assessment for the relevant period.

(ii) A Vigilance & Enforcement Cell is also operating in the Sales Tax Department, Delhi. It carries out special surveys of the markets and conduct raids on dealers reported or suspected to be indulging in tax evasion. Important cases of tax evasion are also scrutinized and assessed in this Cell.

(iii) Informers who give useful information leading to detection of tax evasion are suitably rewarded.

Documentaries on the Lives of People of Himachal Pradesh

4781. SHRI DURGA CHAND : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Films Division have made documentaries on the life of various regions of Himachal Pradesh ;

(b) if so, the names of such documentaries made during the last three years;

(c) the names of all documentaries so far made on the life of the people of Himachal Pradesh ; and

(d) the arrangements for the exhibition of these documentaries in the various parts of the country ?

THE MINISTER OF INFORMATION
AND BROADCASTING (SHRI L. K.
ADVANI) : (a) Yes, Sir.

(b) No documentary film on Himachal Pradesh was made by the Films Division during the last 3 years. One film entitled "Kinnaur My Beloved" produced by an independent producer was, however, purchased by the Films Division in 1977.

- (c) (i) Kulu—The Happy Valley (B & W) 1951
- (ii) Himachal Pradesh (B & W) 1959
- (iii) Himachal (longer version) colour 1959
- (iv) Himachal (international version) colour 1961
- (v) Holiday in the Hills (colour) 1960
- (vi) Kangra and Kulu (colour) 1960
- (vii) The Twin Valleys (colour ultra-scope) 1964
- (viii) Lahul and Spiti (Colour) 1964
- (ix) Kulu Manali—(Colour) 16 mm 1966
- (x) Gaddis (Colour)—1970
- (xi) "Kinnaur My Beloved" purchased from an independent producer in 1977

(d) All the films mentioned above were released on theatrical and non-theatrical circuits excepting those mentioned at Serial Nos. (iv), (vii) and (ix) as these were not intended for internal release.

Taking over of Handidhwa Colliery in Orissa by Central Coalfields Ltd.

4782. SHRI PABITRA MOHAN PRADHAN : Will the Minister of ENERGY be pleased to state :

(a) the date of Agreement made with the previous owner (the Mining Department of Orissa Government) for taking over the management of the Handidhwa Colliery at Talcher in Orissa by Central Coalfields Limited. ;

(b) the steps taken to run the colliery i.e. to produce coal from the pit (mine).

(c) the time (month and year) when de-watering and sand stowing began and the approximate time when dewatering will be over ; and

(d) the terms and conditions to absorb the employees of the said Handidhwa Colliery who were in the employment of the Mining Department by the time of taking over the said mine from the Orissa Government's Mining Department ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) There is no agreement for taking over the management of Handidhwa Colliery which is an abandoned mine. After discussions between the representatives of Central Coalfields Ltd. and the Govt. of Orissa on 5-7-1976 the former applied for a mining lease and working permission which have been granted. The lease agreement is now in the process of execution.

(b) At present dewatering operations are going on in the mine. A decision about working the colliery can be taken after a proper survey of the mine is made after dewatering.

(c) Dewatering began from June, 1976. The time of completion of dewatering cannot be forecast due to non-availability of proper plans. Necessity for sand stowing has not arisen yet.

(d) As per the understanding with the Orissa Government the Central Coalfields Limited had agreed to screen the 95 permanent labourers who had been working in Handidhwa Colliery and that candidates so selected would be given preference whenever vacancies arise in relevant categories in Orissa Area of Central

Coalfields Ltd. On this basis 44 workers have so far been engaged in pumping operations in Handidhwa Colliery.

Recommendations made in the report of the Commissioner for S.C. & S.T.

4783. SHRI GIRIDHAR GOMANGO : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his Ministry issued any guidelines to States to adopt the recommendations made in the Report on Scheduled Castes and Scheduled Tribes by the Commissioner submitted every year and accepted by the Government of India ;

(b) if so, how far the recommendation made by the Commissioner to adopt the working Group on "Tribal development based on forest" have been implemented by the States and Centre ; and

(c) whether any new approach has been introduced in forest policy for tribal development ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : (a) The Commissioner's recommendations are sent to the State Governments so that they may take them into account while framing their policies and programmes.

(b) and (c). In framing the development programmes in respect of forests in the tribal sub-plan areas and the programmes of the Integrated Tribal Development Projects, the recommendations of the Working Group are kept in view. In developing the forest policy, the question of giving full rights to tribals over minor forest produce, the replacement of Contractors by forest labour co-operative societies, abolition of forest villages ownership of forests by tribals are being pursued.

Radio Station at Barhampur, Orissa.

4784. SHRI GIRIDHAR GOMANGO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government of Orissa approached his Ministry to set up Radio Station at Barhampur, Ganjam, in near future ;

(b) if so, the decision of Government to open another Radio Station in Orissa and